GOVERNMENT OF INDIA MINISTRY OF CULTURE RAJYA SABHA STARRED QUESTION NO. *59# ANSWERED ON 24.07.2025

ESTABLISHMENT OF INTELLECTUAL PROPERTY (IP) EDUCATION CELLS FOR ARTISTS

*59# SHRI BRIJ LAL:

Will the **Minister of CULTURE** be pleased to state:

- (a) whether the establishment of Intellectual Property (IP) Education Cells for artists will strengthen India's cultural economy and empower grassroots level artists;
- (b) if so, the details thereof;
- (c) the number of artists benefited from these IP Education Cells; and
- (d) the number of IP Education Cells that have been implemented

ANSWER MINISTER OF CULTURE AND TOURISM (SHRI GAJENDRA SINGH SHEKHAWAT)

(a) to (d): A Statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) IN RESPECT OF RAJYA SABHA STARRED QUESTION NO. *59# FOR REPLY ON 24.07.2025 RAISED BY SHRI BRIJ LAL, HON'BLE MEMBER OF PARLIAMENT REGARDING 'ESTABLISHMENT OF INTELLECTUAL PROPERTY (IP) EDUCATION CELLS FOR ARTISTS'.

- (a) Yes Sir.
- (b) The Ministry of Culture is actively engaged in promoting Intellectual Property (IP) awareness and protection in relation to India's rich cultural heritage. To this end, the Ministry is planning to set dedicated IP cells within its academies, centres, and constituent units to educate artists about IP rights, facilitate IP registration, and support Geographical Indication (Gl) registration of traditional products such as musical instruments. As part of its broader mandate to preserve and promote tangible and intangible cultural heritage, the Ministry emphasizes the recognition and safeguarding of the IP associated with cultural expressions.

Ministry also collaborates with bodies like the Cell for IPR Promotion and Management (CIPAM) under the Department for Promotion of Industry and Internal Trade (DPIIT) to strengthen cultural sector IP initiatives. Special focus is given to the protection of Traditional Knowledge (TK) and GIs, considering their close linkage to cultural identity.

The Sangeet Natak Akademi (SNA) functions as the nodal agency for Intellectual Property Rights under the Ministry, ensuring artists' consent is obtained prior to their participation in events and activities. Through its various centres across the country, SNA also provides training and performance opportunities to grassroots artists, contributing to the growth of India's cultural economy.

(c) to (d) Number and details of the beneficiaries will be known at the end of this financial year.
